

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 19

IA 1806/2024 (NEW IA) IN C.P. (IB)/501(MB)2023

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.04.2024**

NAME OF THE PARTIES: **POONA PETROLEUM COMPANY PRIVATE
LIMITED VS SPECIFIC ALLOYS PRIVATE
LIMITED**

Section 60(5) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Kunal Chheda for the Applicant present through VC.

IA 1806/2024

The Respondent is directed to file Reply within one (1) week. The connected matter is listed on 1st May 2024. List this matter on Board on **01.05.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**